24

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 27.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

	No. or No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP	209/16	TP 81/17	For compliance of office objections raised by Registry	433(e)	Janardhana K.Vs.Cranes Software Int.Natl.Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER REPRESENTATION TO WHOM

Proxy counsel for petitioner is present. He requested that time be granted for complying the objections raised by the Registry.

List it on 23.10.2017.

MEMBER (J)

MEMBER (T)